

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, RAMBAN

NOTIFICATION

No. 01

Dated: 14-01-2022

Pursuant to the directions issued by the Hon'ble High Court of Jammu and Kashmir vide order No. 18 of 2022/RG dated: 12-01-2022 and in compliance thereto, it is notified for the information of all the concerned that filling of cases in all courts of District Court Ramban shall be filled through virtual mode via dedicated e-mail addresses given below. The petitions shall be emailed in PDF format only in the below mentioned email ID's.

For smooth hearing of the cases through virtual mode the links dedicated for hearing of cases in all the courts of District Ramban are as given below.

S. No	Name of the Court	VC Links	e-mail ID	Contact Officials
01	Pr. District & Sessions Judge Ramban	https://meet.jit.si/pdsjramban	ramban-dc@jk.gov.in	9622008223(Cr. Clrk) 9906213567(MACT) 9596621544(Civil Clrk)
02	Presiding Officer Fast Track Court Ramban	https://meet.jit.si/ftcramban	fasttrackcourtramban@gmail.com	9018647304(Cr. Clrk)
03	CJM/Sub-Judge Ramban	https://meet.jit.si/cjmramban	birlapsingh@gmail.com	8803985572(Cr. Clrk) 9018263084(Civil Clrk)
04	Sub-Judge Batote	https://meet.jit.si/subjudgebatote	badalthakur937@gmail.com	9906325937(Cr. Clrk) 6006234015(Civil Clrk)
05	Munsiff/JMIC Ramban	https://meet.jit.si/munsifframban	munsifframban@gmail.com	7006633091(Cr. Clrk)
06	Add. Special Mobile Magistrate Ramban	https://meet.jit.si/asmmramban	mobilemagistrateramban@gmail.com	9596407525(Cr. Clrk)
07	Munsiff/JMIC Banihal	https://meet.jit.si/munsiffbanihal	munsiffjmicbnlvmode@gmail.com	9796810786(Cr. Clrk) 6005158685(Civil Clrk)
08	Munsiff/JMIC Ukhral	https://meet.jit.si/munsiffukhral	manjitthakur9@gmail.com	7006385750(Cr. Clrk)
09	Munsiff/JMIC Gool	https://meet.jit.si/munsiffgool	munsiffgool@gmail.com	7051269537(Cr. Clrk)

While the courts falling in winter vacation zone i.e Sub-Judge Batote, Munsiff/JMIC Banihal/Gool/Ukhral, their VC links will be operational after 17th of January 2022

Pr. District & Sessions Judge
Ramban

Pr. District & Sessions Judge

Dated: 14.01.2022

No. 1628-32/PDSJR

Copy to:

1. Worthy Registrar General Hon'ble High Court of J & K and Ladakh Jammu/ Srinagar for information.
2. Secretary to Hon'ble Mr. Justice Mohan Lal, Judge High of J&K and Ladakh (Administrative Judge for District Ramban) for information of His Lordship.
3. All Judicial Officers of District Ramban for information & compliance.
4. SSP Ramban for information.
5. PP/APP for information with the directions to circulate among all the Police stations of District Ramban.
6. President Bar Association Ramban/Batote/Banihal/Ukhral/Gool for information.
7. System officer for uploading the same on official District Court Website.
8. Office copy.

Pr. District & Sessions Judge
Ramban

Pr. District & Sessions Judge
Ramban (J&K)